

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

STARRED QUESTION NO:59

ANSWERED ON:11.11.2010

INDO IRAN GAS PIPELINE PROJECT

Ponnam Shri Prabhakar;Shetkar Shri Suresh Kumar

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) the present status of the Indo-Iran gas pipeline project;

(b) whether India continues to have serious differences over the pricing of the gas and security of the proposed \$7.5 billion Iran-Pakistan-India pipeline that will pass through the unstable regions of Baluchistan; and

(c) if so, the details thereof and the steps being taken by the Government to resolve such issues amicably with each concerned country within a timeframe?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI MURLI DEORA)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA STARRED QUESTION NO.59 ASKED BY SHRI PONNAM PRABHAKAR AND SHRI SURESH KUMAR SHETKAR, MPs TO BE ANSWERED ON NOVEMBER 11, 2010

(a) to (c): India is pursuing the import of natural gas from Iran through Iran-Pakistan-India (IPI) Gas Pipeline Project. Various important issues, viz., pricing of gas, delivery point of gas, project structure, payment of transportation tariff, transit fees and security of the pipeline for passage of natural gas through Pakistan, etc., are under discussion amongst the participating countries.

Such multilateral projects involve protracted discussions, as all the aspects have to be carefully examined and deliberated upon to the satisfaction of the participating countries to protect each country's interests and to avoid any problems in the future in the successful operation of the Project.